

दिल्ली नगर निगम के मलेरिया विभाग के विरुद्ध शिकायतें

3946. श्री जिलोक चन्द्र : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि दिल्ली नगर निगम के मलेरिया विभाग के विरुद्ध भक्त छः महिनों से लापरवाही की शिकायतें प्राप्त हो रही हैं और यदि हां, तो उन पर क्या कार्यवाही की गई है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री बी. शंकरानन्द) : कुछ क्षेत्रों से मच्छर नियंत्रण के लिये फागिंग-मार्परेसन की मांग आती रही है। दिल्ली नगर निगम राजधानी में मच्छर-रोधी कार्यों के भाग के रूप में नियमित रूप से व्यापक मलाश्रयन फागिंग और लार्वा-नाशी उपाय करता आ रहा है।

Concessional fare for students

3947. SHRI SUSHIL BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is proposed to introduce concessional fare for students of provincial universities who have to use better equipped and specialised libraries in Metropolitan cities; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b). Bonafide students of recognised educational institutions when travelling in a group for educational purposes are entitled to 50% concession in Second Class.

बदरपुर हायर सेकेंडरी स्कूल

3948. श्री सज्जन कुमार : क्या शिक्षा और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बदरपुर हायर सेकेंडरी स्कूल का भवन टूटी-फूटी अवस्था में है ; और

(ख) यदि हां, तो इसके नये भवन का निर्माण कार्य कब शुरू होने की संभावना है और इस संबंध में विलम्ब के क्या कारण हैं ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में उपमंत्री (श्री पी. के. गुप्त) : (क) जी, हां।

(ख) दिल्ली प्रशासन द्वारा बी गई सूचना के अनुसार, नये स्कूल भवन का निर्माण कार्य, दिल्ली विकास प्राधिकरण द्वारा स्कूल भवन के लिये नियमित स्थान आवंटित करने के बाद शुरू हो जायेगा।

Bug on the Railway Tracks of New Delhi Station

3949. CHOUDHARY MULTAN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that recently a drunken driver tried to ply his Bug (DLP 6165) on the New Delhi Railway Station track after getting on the track through the State Entry Road;

(b) if so, details thereof; and

(c) how is that the security failed to check the entry of a bug on the railway track thereby showing complete failure of security arrangements existing at the railway station?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN

THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) and (c). On the night of 17/18-10-1982 at about 0.10 hrs. one tourist Bus No. DLP-6165 rashly and negligently driven by its driver, who was reportedly under influence of liquor, entered the State Entry Road towards the Tourist Platform and suddenly took a turn towards New Delhi Central Reservation Office. The driver took the motorable path of the Local Purchase Office and entered the Railway Yard through the Shunting Neck, keeping one side wheels in the track and the others on the Kacha path. He could only ply the bus upto ceremonial platform and due to commotion at the platform he ran away abandoning the bus on the track.

On receipt of the information, Delhi Railway Police and Railway Protection Force reached the spot and the bus was removed from the track with the help of a crane. GRP/New Delhi registered a case vide FIR No. 421 U/S 279/336 IPC and 129 IRA dated 18-10-1982. There was no casualty or damage to the railway property. The bus, belonging to one Shri Ajit Singh, 8-A, Scindia House, New Delhi was impounded.

There does not appear to be any security lapse, as the tourist buses are allowed on the State Entry Road for the use of bonafide tourists occupying Coaches stabled on the Tourists Platform on State Entry Road.

Person engaged under Anganwady scheme

3950. SHRI B. K. NAIR: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) the number of persons, teachers and helpers employed under the Anganwady scheme, State-wise;

(b) the terms and conditions of their employment;

(c) whether it is proposed to offer them emoluments commensurate with their minimum requirements and on a scale comparable to teachers in primary schools; and

(d) whether it is proposed to put the scheme on a permanent basis, if so the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) A Statement showing State/Union Territory-wise number of Integrated Child Development Services (ICDS) Projects and the number of Anganwadi workers and helpers sanctioned upto 1982-83 is attached.

(b) The Anganwadi Workers and helpers are honorary workers drawn from the local community. An Anganwadi Worker receives an honorarium of Rs. 175/- per month if she is a matriculate, and Rs. 125/- per month if she is a non-matriculate. If she runs functional literacy classes for adult women, she receives an additional honorarium of Rs. 50/- per month. A helper gets an honorarium at the rate of Rs. 50/- per month.

(c) No, Sir. They are not Government Servants. They are honorary workers drawn from the local community.

(d) The Integrated Child Development Services (ICDS) Scheme was started on experimental basis in 33 Blocks during the year 1975-76. Based upon the success of the Programme, it has been decided to launch 1,000 projects by the end of the Sixth Five Year Plan.